

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 1657/2017

DHARAM KUMAR PANDEY

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR CONDONATION OF DELAY IN REFILING ON IA 46213/2017)

Date : 14-03-2018 This appeal was called on for hearing today.

For Appellant(s) Ms.Aditi Laxman,Adv.
 Mr. Anil Kumar Tandale, AOR

For Respondent(s) Ms.Neha Gupta,Adv.
 Mr.Praveen Swarup,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder to the concerned Court for certificate of service.

In the meantime, Id.counsel for the appellant to serve the copy on the standing counsel State of U.P. and file proof within two weeks.

List the matter on 27.04.2018.

SANJAY PARIHAR
Registrar

SB